

Nomination of cases by Hon'ble The Chief Justice on 02/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	<p>(Cases of Shiksha Mitra) W. P. - 28004/2011 (Nomination Application – 303141/2015) with W. P. - 53589/2011 with W. P. - 53501/2011 with W. P. - 53210/2011 with W. P. - 55531/2011 with W. P. - 55112/2011 with W. P. - 52206/2011 with W. P. - 50060/2011 with W. P. - 53914/2011 with W. P. - 52878/2011 with W. P. - 50676/2011 with W. P. - 51243/2011 with W. P. - 50674/2011 with W. P. - 51295/2011 with W. P. - 50096/2011 with W. P. - 54585/2011 with W. P. - 54517/2011 with W. P. - 57150/2011 with W. P. - 57631/2011 with W. P. - 59309/2011 with W. P. - 62912/2011 with W. P. - 56239/2011 with W. P. - 56773/2011 with W. P. - 56764/2011</p>	Place before Full Bench already constituted.	Writ A-II Section on 02/09/2015
DB of Hon....., J			
2	Crl. W. P. - 18307/2013	Hon. V. K. Shukla, J.	Writ C-II Section on 03/09/2015

3	Spl. A. Defective – 605/2015	Hon. Dilip Gupta, J.	Listing Section on 02/09/2015
Bench Comprising			
4	CrI. A. - 7552/2008	Hon. Arun Tandon, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 03/09/2015
Hon....., J.			
5	Bail – 34477/2014	Hon. Om Prakash, J.	Bail Section on 03/09/2015
6	CrI. A. - 339/2013	Hon. Vipin Sinha, J.	CrI. A. Section on 03/09/2015
7	Bail – 25570/2015	Hon. Bharat Bhushan, J.	Bail Section on 03/09/2015
8	Bail – 34831/2014	Hon. Om Prakash, J.	Bail Section on 03/09/2015
9	HCWP – 11921/2015	Hon. Bachchoo Lal, J.	Writ C-II Section on 03/09/2015
10	Writ B – 2375/1978	Hon. Ran Vijai Singh, J.	Writ B Section on 03/09/2015
11	Writ A – 49228/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 02/09/2015
12	Writ A – 49236/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 02/09/2015
13	Writ A – 48659/2015	Hon. M. K. Gupta, J.	Computer Fresh Section on 02/09/2015
14	CrI. Revision – 3154/2015	Hon. Manoj Misra, J.	Listing Section on 02/09/2015
15	Bail – 31570/2015	Hon. Bharat Bhushan, J.	Computer Fresh Section on 02/09/2015
16	Bail – 31579/2015	Hon. Bharat Bhushan, J.	Computer Fresh Section on 02/09/2015
Special Order			
17	Bail – 34567/2013 with Bail – 20735/2012	Hon'ble A. N. Mittal, J. has headquarters at Lucknow, therefore, Lay/List before appropriate Court dealing with such matters.	Bail Section on 03/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
03/09/2015